

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

**Item No. 217
IB-2746/ND/2019**

IN THE MATTER OF:

M/s. World Wide Metals Pvt. Ltd.

...PETITIONER

Vs.

M/s. Kay Em Copper Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 08.01.2020

Coram:


**SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

For the Petitioner/Op.-Creditor :

**For the Respondent/ Corporate-debtor :Mr. Gaurav Srivastava,
Advocate for R1**

ORDER

Heard the submissions made by the counsel for the operational-creditor. Mr. Gaurav Srivastava has appeared on behalf of the corporate-debtor and offered to file vakalatnama within three days and reply within one week after serving advance copy to the petitioner. Liberty is granted to the counsel for the operational-creditor to file rejoinder if any. Post the matter to 30.01.2020.


**(V.K. Subburaj)
Member (T)**


**(Abni Ranjan Kumar Sinha)
Member (J)**